

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.394/SO/2020

DATED: 29.06.2020

**MODALITIES FOR IMPLEMENTATION OF
HIGH COURT CIRCULAR IN ROC NO.394/SO/2020
DATED 27.6.2020**

The High Court in its Circular dated 27.6.2020, in ROC No.394/SO/2020, has informed that the **Kamineni Hospital at L.B.Nagar, Hyderabad** is the designated primer hospital in addition to the designated COVID hospitals in the respective District Headquarters to provide treatment to the Officers & Staff Members of High Court and Subordinate Judiciary including Outsourcing /Contingent / Contract employees, who are found to be Corona Positive and in need of medical care. In continuation of the said circular and in consultation with the Management of the Kamineni Hospitals, L.B.Nagar, the following modalities for implementation of the said circular are issued:

- 1) The Officers & Staff Members of High Court and Subordinate Judiciary including Outsourcing /Contingent / Contract employees, who are advised for Home Quarantine are not entitled for inpatient admission in Kamineni Hospital, Hyderabad unless otherwise advised by the Doctors at a later point of time.
- 2) In case of the Employees of the High Court for the State of Telangana including Outsourcing/Contingent/Contract employees, who have been tested Covid-19 positive, shall make an application for referring their case to the Kamineni Hospital, Hyderabad, to the Registrar (Protocol), High Court for the State of Telangana duly appending the said Test Report. The Registrar (Protocol) after verifying the said Test Reports shall issue Letter of Authorization to the Management of the Kamineni Hospitals, L.B.Nagar, Hyderabad, for considering the cases for consultation, tests, if any, and admission wherever the patient is critical, subject to the satisfaction of their Designated Doctor in Kamineni Hospitals.
- 3) In case of Staff Members including Outsourcing /Contingent / Contract employees working in Subordinate Judiciary, who have been tested Covid-19 positive and wherever the condition of the patient is critical shall make an application to the Officer concerned of the said Court duly appending the COVID-19 test report (positive) along with the referral letter of the designated Covid Hospital concerned which conducted the said test and basing on which, the Principal District Judge/Unit Head may forward the same to the Registrar (Protocol), High Court for the State of Telangana, through e-mail to avoid delay for referring the case to Kamineni Hospitals, Hyderabad. Considering the same the Registrar (Protocol) will issue Letter of Authorization to the Management of the Kamineni Hospitals, L.B.Nagar, Hyderabad, for considering the case for consultation, tests, and admission, if any, subject to the satisfaction of their Designated Doctor.
- 4) This facility at Kamineni Hospital is primarily meant for the Officers & Staff Members of High Court and Subordinate Judiciary including Outsourcing /Contingent / Contract employees only, and it is in addition to other medical facilities available to them and their family members for treatment or for reimbursement as per the rules.

P.T.O.

- 5) Such employees may contact Sri P.Vijay Bhasker, Assistant Section Officer, J.Special (Medical & Telephones) Section (9440621451), Sri M.Ramana Krishna, Assistant Registrar (8331998530), Controlling Officer of J.Special (Medical & Telephones) and the Registrar (Protocol) (9440621445), High Court for the State of Telangana, after fulfilling the above instructions.


REGISTRAR GENERAL
29.06.2020

To

1. All the Registrars, High Court for the State of Telangana.
2. All the Unit Heads in the State of Telangana.
(With a request to circulate the same to all the Judicial Officers in their unit for circulating to their Staff Members, for information)
2. All the Officers of the High Court for the State of Telangana.
3. All Section Officers/Section Heads, High Court for the State of Telangana.
(With a request to circulate the Circular to all the Staff Members in the Section, for information)
4. The Overseer, High Court for the State of Telangana.
(With a request to circulate the Circular to all the Staff Members under his control, for information)

Copy to:

The Management of Kamineni Hospitals, L.B.Nagar, Hyderabad